

Titan sees gold exchange driving Tanishq sales

● Firm reports 18% rise in Q2 domestic sales

VIVEAT SUSAN PINTO
Mumbai, October 7

AS GOLD PRICES remain firm, Titan expects 50% of Tanishq sales to come from old gold exchange programmes this festive season.

On Tuesday, the price of gold touched a record ₹1,20,900 per 10 g, driven by robust global market conditions. Year-to-date, gold prices are up over 50%, hurting local demand.

Titan, the country's largest jewellery retailer, reported an 18% rise in domestic sales in the September quarter, according to its business update released on Tuesday. This was slower than the 25% growth it saw in the same period last year. Jewellery sales grew 19% y-o-y, driven in part by Tanishq's old gold exchange offers, which began during Navratri. These offers will be on till the end of Diwali.

"Typically, old gold exchange has constituted 35-36% of Tanishq sales. During this festive season, however, we have strengthened this initiative, offering zero deduction on ex-

BUSINESS WATCH

■ Q2 growth is slower than 25% Titan saw during the same period last year

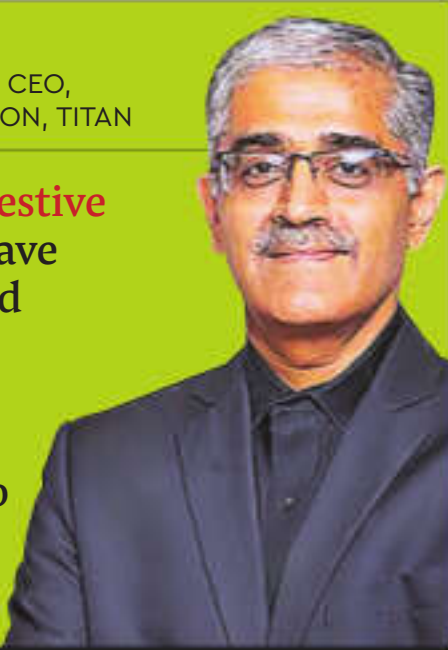
■ Jewellery sales grew 19% y-o-y in Q2, driven in part by Tanishq's old gold exchange offers

■ Titan derives 90% of revenue from jewellery division, led by Tanishq

■ Watches business clocked sales growth of 12%



During the festive season, we have strengthened the old gold exchange initiative, offering zero deduction



change across all caratages. Since the launch during Navratri, sales contribution from old gold exchange has inched up to about 38-40% of Tanishq sales. We see this number touching about 50% of sales by the end of Diwali," Ajoy Chawla, CEO, jewellery division at Titan, said during an interaction with FE.

Titan is the second organised player to give its Q2 update after Kalyan Jewellers, which on Monday reported its slowest sales growth (at 30%) in four quarters in Q2.

Chawla said there was stress in the sub-₹1 lakh jewellery segment, as price-conscious con-

sumers have reduced buying in recent months, while well-heeled consumers continue to upgrade. This has reflected in Titan's September quarter sales, with buyer count seeing "a marginal y-o-y decline" in Q2, even as ticket prices improved as premium consumers bought expensive collections, its business update said.

Titan derives 90% of its revenue from its jewellery division, which is led by Tanishq among other jewellery brands such as Mia, Zoya and Caratlane. Studied jewellery grew in the mid-teens, outpacing growth in plain gold jewellery.

Titan is also pushing light-

weight jewellery (such as 14-carat and 9-carat) in its studded portfolio, and is seeing early signs of consumers accepting 18-carat jewellery in gold versus the standard 22-carat.

Investment-grade gold coins, meanwhile, continued its strong run for the quarter, Titan said, as consumers chose to invest in the bullion as a store of value. However, since coins yield lower profit margins, the shift has constrained the overall margin growth in recent quarters.

The watches business clocked a 12% sales growth. The analogue segment grew by 17%, while the eyecare business grew 9% versus last year in Q2.

Dabur flags temporary disruption in Sept qtr

HOME-GROWN FMCG FIRM Dabur on Tuesday said it faced "short-term moderation in sales" in the second quarter as its retail business saw a temporary disruption due to deferment of purchase by consumers awaiting price cuts to take effect following GST rate rationalisation.

Moreover, distributors and retailers are focused on liquidating the existing higher-priced inventory, said Dabur in its update for the

quarter ended September. "This (GST 2.0) resulted in a short-term moderation in sales during September and, consequently, in Q2FY26," the company said.

However, its 'non-GST impacted brands' like Dabur Honey, Anmol Coconut Oil, Gulabari and Hajmola Zeera have performed well. "Retail off-takes continued to be resilient, enabling us to sustain market share gains in over 90% of our portfolio," it said. —PTI



Core profit likely to drop in Q2: Godrej Consumer

GODREJ CONSUMER PRODUCTS on Tuesday said the core profit in its consolidated business is likely to decline in the second quarter on account of a temporary sales disruption after the government's sweeping GST cuts.

The firm, known for its Cinthol brand of soaps, added in the second-quarter business update that it expects mid-single-digit consolidated revenue growth for the three months ended

September. GST cuts went into effect on September 22.

Godrej said the rush delayed the flow of new orders and temporarily deferred consumer purchases, "impacting both growth and profitability."

However, the company expects the tax cuts to be beneficial for demand in the long run, with nearly one-third of its portfolio benefiting from the reduced levy of 5%, compared with the earlier 18%. —REUTERS



FICCI FRAMES SUMMIT Media CEOs seek light-touch norms; Trai defends reforms

VIVEAT SUSAN PINTO
Mumbai, October 7

MEDIA VETERANS on Tuesday underlined the urgency of a "light-touch" approach to regulation, saying that the burden of compliance was stifling innovation and growth.

The comments, made at the inaugural session of the two-day Ficci Frames Summit in Mumbai, come at a time when the domestic media and entertainment sector—valued at ₹2.5 lakh crore—is slated to touch ₹3 lakh crore by 2027, growing at 7% per annum. OTT users have surpassed the 600-million-mark, even as TV homes stand at about 190 million.

"Forbearance is something we have always advocated, and if we are to realise our ambitious growth vision, self-regulation and industry best practices must guide the way," Kevin Vaz, CEO—entertainment, JioStar, and chairman, media & entertainment committee, Ficci, said.

Gaurav Banerjee, MD & CEO, Sony Pictures Networks India, spoke of the need to be "open-minded" about regulation, foster greater collaboration between government and industry and build centres of excellence to nurture talent.

Aroon Purie, chairman and editor-in-chief of the India Today Group said the government was "choking" the broadcasting sector with regulations. The Telecom Regulatory Authority of India (Trai) oversees both the



domestic broadcasting and telecom sectors. "Trai regulation are strangling the broadcasting industry. The government has made a mess of the broadcasting industry due to lack of foresight and regressive policies. I believe the role of the government should be to ensure a fair, level-playing field; not to regulate, but to facilitate," he said.

Purie flagged a few issues including levying of carriage fees by cable operators, the practice of regulating channel prices, particularly, under the NTO (new tariff order) regime, with the broadcaster getting little of what the consumer pays.

In response, Trai chairman Anil Kumar Lahoti defended the regulator's reforms, saying that that the interest of all stakeholders had to be considered in a dynamic media market such as India. "Broadcasting is a system where we have thousands

of players with conflicting interests. We have to understand the requirements of everybody, why the overall growth of the industry sustains and ensure smaller players survive," he said.

In his keynote address, information & broadcasting secretary Sanjay Jaju said India's OTT platforms must grow without diluting constitutional freedom. He also flagged three immediate priorities for the streaming economy: curbing misinformation, stamping out piracy, and ensuring fair distribution of revenues so content creators "get their due".

"The fundamental right of expression under Article 19(1) lies at the heart of our Constitution, and all of us know how powerful this is. It should not get eroded because some people try to monetise content by generating clickbait and fake material," he said.

Netflix partners with IICT & Ficci

FE BUREAU
Mumbai, October 7

NETFLIX INDIA HAS partnered with the Indian Institute of Creative Technology (IICT) and the Federation of Indian Chambers of Commerce and Industry (Ficci) to support students in the coun-

try for AVGC-XR (animation, visual effects, gaming, comics, and extended reality).

A memorandum of understanding (MoU) was signed at the Ficci FRAMES 2025 event held here on Tuesday.

As per the agreement, the streaming platform will leverage the Netflix fund for cre-

ative equity to offer scholarships to select students identified in collaboration with IICT.

The Netflix fund for creative equity is a dedicated effort to create opportunities for under-represented talent in the media and entertainment sector, according to a press statement.

TVS' Atelier Expressions buys French porcelain manufacturer



Tara S Venu, executive director, Atelier Expressions

FE BUREAU
New Delhi, October 7

TVS VENU INTERNATIONAL, the global holding firm of the founding family of TVS Motor Company, on Tuesday announced the expansion of its luxury and lifestyle venture, Atelier Expressions, with the acquisition of JL Coquet, a French Limoges porcelain manufacturer.

Atelier Expressions, led by Tara S Venu as executive director, is a Singapore-based venture that celebrates craftsmanship and artisanal excellence. "The acquisition of JL Coquet strengthens Atelier Expressions' vision to curate and build a portfolio of distinctive, heritage-led brands," a statement said.

"We are very excited about the opportunities this partnership presents. JL Coquet's ethos aligns perfectly with our philosophy of bringing brands rooted in exceptional quality and expert artistry to a global stage," Tara said.

While Sébastien Cich will continue as the CEO of JL Coquet with his current management and production teams, Renaud Paul-Dauphin, former head of the tableware division at Hermès Group, has been roped in as director in Paris.

"Atelier Expressions is a reflection of our belief that craftsmanship and creativity transcend borders," said Sudarshan Venu, chairman, TVS Motor.

POST OFFER ADVERTISEMENT TO THE EQUITY SHAREHOLDERS UNDER REGULATION 18 (12) IN TERMS OF SEBI (SUBSTANTIAL ACQUISITION OF SHARES AND TAKEOVERS) REGULATIONS, 2011, FOR THE ATTENTION OF THE PUBLIC SHAREHOLDERS OF

CHAMBAL BREWERIES AND DISTILLERIES LIMITED

Corporate Identification Number: L99999RJ1985PLC046460

Registered Office: House No. 30, 2nd Floor D.A.V School Kei Pass, Talwandi, Kota, Rajasthan- 324005, India
Contact Number: +917443500607; Email Address: chambalbreweries@gmail.com; Website: www.chambalkota.in

Open Offer For Acquisition Of Up To 19,47,077 (Nineteen Lakhs Forty Seven Thousand Seventy Seven Only) Fully Paid-Up Equity Shares Of Face Value Of ₹ 10.00/- Each (Rupees Ten) (The "Equity Shares"), Representing 26% Of The Equity And Voting Share Capital (As Defined Below) Of Chambal Breweries And Distilleries Limited ("Target Company" Or "Tc"), At An Offer Price Of ₹ 6.00/- Per Share (Rupees Six Only) ('Offer Price'), Payable In Cash, Pursuant To And In Compliance With The Securities And Exchange Board Of India (Substantial Acquisition Of Shares And Takeovers) Regulations, 2011, And Subsequent Amendments Thereto 'Sebi (SAST) Regulations' ("Open Offer" Or "Offer")

This Post Offer Advertisement is being issued by Gretex Corporate Services Limited "Manager to the Offer", on behalf of M/s. Invade Agro Limited (represented by its Managing Director- Mrs. Meenal Shirrang Patwardhan) "Acquirer" in compliance with Regulation 18 (12) of the Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations, 2011. The Detailed Public Statement with respect to the aforementioned offer was made on Friday, June 06, 2025, in the Financial Express (English daily) (All Editions), Jansatta (Hindi Daily) (All Editions), Navshakti (Marathi) (Mumbai Edition) and Rashtradoot (Hindi) (Kota Edition) ('Newspapers').

Sl. No.	Particulars	Proposed in the Offer Document	Actuals
7.1	Offer Price	₹ 6 per share per Fully paid up equity share	₹ 6 per share per Fully paid-up equity share
7.2	Aggregate number of shares tendered	19,47,077	5,13,279
7.3	Aggregate number of shares accepted	19,47,077	5,13,279
7.4	Size of the Offer (Number of shares multiplied by offer price per share)	1,16,82,462	30,79,674
7.5	Shareholding of the Acquirer before Agreements/Public Announcement (No. & %)	Nil	Nil
7.6	Shares Acquired by way of Agreements (SPA) • Number • % of Fully Diluted Equity Share Capital	12,03,839 -16.08%	12,03,839 -16.08%
7.7	Shares Acquired by way of Open Offer • Number • % of Fully Diluted Equity Share Capital	19,47,077 -26%	5,13,279 -6.85%
7.8	Shares acquired after Detailed Public Statement • Number of shares acquired • Price of the shares acquired • % of the shares acquired	Nil	Nil
7.9	Post offer shareholding of Acquirer • Number • % of Fully Diluted Equity Share Capital	31,50,916 -42.08%	17,17,118 -22.92%
7.1	Pre & Post offer shareholding of the Public • Number • % of Fully Diluted Equity Share Capital	Pre-Offer 6284919 -83.92%	Post-Offer 4337842 -57.92%
		Pre-Offer 6284919 -83.92%	Post-Offer 5771640 -77.07%

The Acquirer accept full responsibility for the information contained in this Post Offer Advertisement and also for the obligations under SEBI (Substantial Acquisition of Shares and Takeovers), 2011.
A copy of this Post Offer Advertisement will be available on the websites of SEBI, BSE Limited ("BSE") and the registered office of the Target Company.
The capitalized terms used but not defined in this advertisement shall have the meanings assigned to such terms in the Public Announcement and/or Detailed Public Statement and/or Letter of Offer.
This Post offer Advertisement is being issued in all the newspapers in which the DPS has appeared.

Issued by Manager to the Offer on behalf of the Acquirer

GRETEX CORPORATE SERVICES LIMITED
A-401, Floor 4th, Plot FP-616, (PT), Naman Midtown, Senapati Bapat Marg, Near Indiabulls, Dadar (w),
Delisle Road, Maharashtra- 400013, India.
Tel No.: 022-69308500 • Email: info@gretexgroup.com • Website: www.gretexcorporate.com
Contact Person: Mr. Arvind Harlalka • SEBI Registration No: INM000012177 • CIN: L74999MH2008PLC288128

Place: Rajasthan
Date: October 07, 2025

EXPRESS explained.Live

HOW ARE US TARIFFS LIKELY TO IMPACT INDIA? WHAT CAN INDIA DO?

Q Six months after Liberation Day (April 2), what are the impact of US tariffs on countries around the world?

Q How deep and wide is the impact of US tariffs on India?

Q What can the government do/ has done so far to mitigate the pain of sectors impacted by high US tariffs?

Q Why hasn't inflation spiked more in the US? Hasn't higher tariff meant higher prices for US consumers?

Q How will countries like India grow in such a protectionist world?

in conversation with

Siddharth Upasani
Deputy Associate Editor, The Indian Express

Sajjid Z Chinoy
Managing Director and Chief Asia Economist, J.P. Morgan
Part-time member of the Prime Minister's Economic Advisory Council

09 October 2025 | 06:00 PM | Join us on ZOOM

Scan to Register

The Indian EXPRESS
— JOURNALISM OF COURAGE —

प्राकट्य उत्सव समारोह मनाया

रामगंजमंडी, (निसं)। अखिल भारतीय वाल्मीकि महासभा की ओर से शरद पूर्णिमा के पावन अवसर पर महर्षि वाल्मीकि प्राकट्य उत्सव मंगलवार को नगरपालिका सभा भवन में समारोहपूर्वक मनाया गया। कार्यक्रम का शुभारंभ भगवान वाल्मीकि एवं मां सरस्वती के चित्रों पर पुष्पांजलि अर्पित कर दीप प्रचलन से हुआ। भक्ति एवं सांस्कृतिक माहौल में प्रारंभ हुए इस

पोस्टर का विमोचन किया

कोटा, (निसं)। अखिल भारतीय ग्राहक पंचायत कोटा महानगर की सचिव एडवोकेट सोनल विजयवर्गीय ने बताया कि मंगलवार को ऑपरेशन मेहंदी भी पोस्टर का विमोचन पुलिस अधीक्षक तेजस्विनी गौतम एवं गीता चौधरी सचिव जिला विधिक सेवा प्राधिकरण कोटा द्वारा किया गया, अखिल भारतीय ग्राहक पंचायत कोटा महानगर अध्यक्ष खुशाल गुप्ता ने बताया कि पूरे कोटा शहर में आगामी दिनांक 08 और 09 अक्टूबर 2025 को करवा चौथ के उपलक्ष पर कोटा शहर के 130 मेंहदी लगभग प्रमुख मंदिरों पर 130 मेंहदी कलाकार'अपनों'का हाथ अपनो के साथ' मातृशक्ति को न्यूनतम शुक्ल से मेंहदी लगाकर सकारात्मक संदेश देगी और उक्त मेंहदी लगाकर उपलब्ध होगा, चितौड़ प्रांत सचिव एडवोकेट प्रमोद राठौर, संयोजक एडवोकेट सुमित्रा कुमावत महिला आगाम प्रमुख भावना जैन और श्वेता विजय सहसचिव पुषलता मालवीय, अविनाश मीणा उपस्थित थे।

खोया पाया

कुसुम पुत्री चिरंजी लाल 1-A-10 नगर आयोजन स्कीम रामगंजमंडी जिला कोटा राजस्थान आवासन कोटा विकास प्राधिकरण का कब्जा पत्र इन्वेंटरी डिक्लेरेशन अदेय प्रमाण पत्र गुम हो गए हैं किसी को मिलने पर सूचित करें।

खोया पाया

मेरे मकान संख्या 4-त-10 दादाबाड़ी के आवंटन पत्र, कब्जा पत्र, कब्जा इन्वेन्ट्री, अदेय प्रमाण पत्र, कार्यालय आदेश, कन्वेन्स डीड एवं परफ्यूचल डीड कही खो गए हैं मिलने पर सम्पर्क करें।
पियूष, 4-त-10 दादाबाड़ी

क्रमांक:-न.पा.क./2025/4858	आपत्ति आमंत्रण सूचना	दिनांक:-6.10.25
सर्वसाधारण को सूचित किया जाता है कि स्टूड्य ऑफ लैण्ड के अंतर्गत नगर पालिका कार्यालय में निम्न आवेदनकर्ता द्वारा प्रार्थना पत्र प्रस्तुत किया है। उक्त प्रकरण में यदि किसी व्यक्ति को कोई आपत्ति हो तो आपत्ति प्रकाशन के अन्दर य्मद 03 दिवस में मय दस्तावेज प्रमाण पत्र के इस कार्यालय में लिखित रूप में प्रस्तुत कर दें। सम्प्राप्तयि गृहजने के बाद कोई आपत्ति मान्य नहीं होगी।		
क्र. नाम सम्पत्ति माफिक सं. जिसके नाम दस्तावेज अनुसार सम्पत्ति है।	प्रकल्प नाम सम्पत्ति का स्थिति है।	
1	2	3
1 श्री हरिप्रसाद आलुय श्री किरारलाल गुप्ता जाति महाजन निवासी छत्राक्षु जिला बाग	स्टूड्य ऑफ लैण्ड	इन्ट्रा कॉलोनी में स्थित प्लूड्ड सं. 134 (18x35=630) प्लूड्ड के उत्तर व पश्चिम दिशा में स्थित प्लूड्ड साईज 10x38=380 वर्गफीट व 3x18=54 वर्गफीट कुल प्लूड्ड क्षेत्रफल 434 वर्गफीट
नोट:- उपरोक्त स्टूड्य ऑफ लैण्ड के तहत भूमि आवंटन के संबंध में किसी व्यक्ति को कोई आपत्ति हो तो वह प्रकाशन तिथि के अन्दर य्मद 03 दिवस तक अपनी आपत्ति लिखित में न.पा. छत्राक्षु में प्रस्तुत कर सकता है। निष्पत्ति अवधि गुजरने के बाद कोई भी आपत्ति मान्य नहीं होगी। सूचित अधिशासी अधिकारी नगरपालिका छत्राक्षु		

	भारतीय खेल प्राधिकरण	SAI
SPORTS AUTHORITY OF INDIA		
भारत सरकार/ GOVERNMENT OF INDIA		
खेल विभाग/ DEPARTMENT OF SPORTS		
(An Autonomous Body under Ministry of Youth Affairs and Sports)		
(युवा कार्यक्रम और खेल मंत्रालय के तहत एक स्वायत्त निकाय)		
(मानव संसाधन प्रमाण-11)		
मुख्य कार्यालय, द्वार सं. 10		
(पूर्वी द्वार), जवाहरलाल नेहरू स्टेडियम		
लोधी रोड, नई दिल्ली-110003		
भारतीय खेल प्राधिकरण भर्ती-निदेशक पद		
युवा कार्यक्रम एवं खेल मंत्रालय के तहत एक स्वायत्त संगठन, भारतीय खेल प्राधिकरण (SAI) अपने मुख्यालय नई दिल्ली एवं विभिन्न क्षेत्रीय इकाइयों में निदेशक के 08 पदों की प मैट्रिक्स लेवल-12 (र. 78,800-2,09,200) में प्रतिनियुक्ति सहित अल्पकालिक अनुबंध के आधार पर 3 वर्ष की अवधि के लिए भरने हेतु आवेदन आमंत्रित करता है। योग्य अधिकारी निर्धारित प्रारूप में आवश्यक दस्तावेजों सहित आवेदन पत्र निदेशक (भर्ती), भारतीय खेल प्राधिकरण, जे.एन. स्टेडियम परिसर, लोधी रोड, नई दिल्ली-110003 को भेज सकते हैं। आवेदन प्राप्त करने की अंतिम तिथि 11 नवम्बर 2025 (शाम 5.00 बजे) है। विस्तृत विज्ञापन पात्रता मानदंड, प्रोफार्मा एवं निर्देश 13 सितम्बर 2025 से भारतीय खेल प्राधिकरण की वेबसाइट (www.sportsauthorityofindia.nic.in) पर उपलब्ध है।		
CBC 47103/12/0011/2526		

नगर निगम, कोटा दक्षिण-उत्तर		
132वाँ राष्ट्रीय दशहरा मेला, कोटा		
दिनांक 8-10-2025, बुवार के कार्यक्रम		
हत्या माला प्रतियोगिता		
रात्रि 07:00 बजे		
गठिनाजी प्रदर्शित		
श्री दिनेश सोनी	श्री सतीश चौधरी	श्री मनोज पुरी
पूर्व महर्षी, भाजपा कोटा सदर	जिला उपाध्यक्ष, भाजपा कोटा सदर	अध्यक्ष अभिषेक परिचर, कोटा
श्रीमती अमिता गुर्जर		
जिला मंत्री, भाजपा कोटा सदर		
अखिल भारतीय कवि सम्मेलन		
रात्रि 08:30 बजे		
गठिनाजी प्रदर्शित		
श्री मदन दिलावर	श्री हीरालाल नागर	
माननीय मंत्री, शिक्षा एवं पंचायती राज विभाग	माननीय मंत्री, ऊर्जा विभाग	
राजस्थान सरकार	राजस्थान सरकार	
श्री संदीप शर्मा	श्रीमती कल्पना देवी	
माननीय विधायक कोटा दक्षिण	माननीय विधायक लालपुरा	
श्री रामगोपाल बेरवा	श्री पंकज मेहता	श्री पं. गोविन्द शर्मा
पूर्व मंत्री राजस्थान सरकार	पूर्व उपाध्यक्ष राजस्थान खादी बॉर्ड	महान कवि सत्यनारायण जी मीर
श्री कृष्ण कुमार सोनी	श्री क्रान्ति जैन	
पूर्व जिलाध्यक्ष भाजपा कोटा सदर	अध्यक्ष कोटा व्यापक मंच संस्था	
विजय श्री रंगमंच, दशहरा मैदान		
किसान रंगमंच		
रात्रि 08:00 बजे		
गठिनाजी प्रदर्शित		
श्री चन्द्रनोड्ड योगी	श्री संजय समीर सेठी	श्रीमती सोनिया राठोड़
स्वाअसेवी	महान अग्रवाल, नयापूर	महान अग्रिणी, नयापूर
श्री अमिल शर्मा		
पूर्व महान अग्रवाल, नयापूर		
फेज 2, दशहरा मैदान		
उपरोक्त कार्यक्रमों में आप परमखार सादर आमंत्रित हैं		
तिथि : दिवेक राजवंशी , अध्यक्ष एवं समस्त सदस्य, मेला समिति तथा नगर निगम कोटा दक्षिण-उत्तर		

राष्ट्रीय दशहरा मेला में बाल संरक्षण केंद्र का शुभारंभ



बाल संरक्षण केन्द्र के शुभारंभ में बाल विवाह मुक्त भारत के पोस्टर का विमोचन किया।

बताया तथा कहा कि पूरे मेले के दौरान बाल श्रम बच्चों को चिन्हित किए जाएंगे, संयुक्त निदेशक सविता कृष्णैया ने नशा मुक्त भारत अभियान की जानकारी सभी को दी। स्काउट उप-प्रधान यशदत हाड़ा द्वारा बाल विवाह प्रतिषेध अधिनियम की जानकारी दी गई

एवं सृष्टि सेवा समिति के जिला समन्वय भूपेंद्र सिंह ने बालविवाह मुक्त भारत के पोस्टर का विमोचन अतिथियों द्वारा कराया गया। मेले में बाल श्रम रोकथाम हेतु पुलिस व चाईल्ड हेल्पलाइन द्वारा समझाईश अभियान भी चलाया जाएगा इस अवसर पर बाल

कल्याण समिति के सदस्य ऋषभ कुमार जैन, बाबूलाल, सहायक निदेशक रामराज मीना, अनुजा निगम के परियोजना प्रबंधक गौरी शंकर मीणा, उपनिदेशक रोजगार मनोज कुमार पाठक सहित स्वयंसेवी संस्थाओं के पदाधिकारीगण मौजूद थे।

मंत्री नागर की नाराजगी के बाद उखड़वाई घटिया सड़क, ठेकेदार पर कार्रवाई की तैयारी

कोटा, (निसं)। ऊर्जा मंत्री हीरालाल नागर की नाराजगी के बाद सार्वजनिक निर्माण विभाग को डंगरज्या गांव में घटिया गुणवत्ता की सड़क उधेड़नी पड़ी है। विभाग ने सड़क जेसीबी से उधेड़वाई है। अब यह सड़क फिर बनाई जाएगी। नागर के विधानसभा क्षेत्र में दीगोद के पास स्थित डंगरज्या के ग्रामीणों ने घटिया निर्माण की शिकायत मंत्री से की थी। इसके बाद मंत्री खुद मौके पर पहुंचे और सोमेटेड सड़क को पैर से कुरेदा तो वह उखड़ गई थी।

मंत्री ने इस पर नाराजगी जताई थी। सार्वजनिक निर्माण विभाग, सुल्तानपुर के अधिशासी अंकित बिंदल ने कहा कि ठेकेदार को पहले भी घटिया निर्माण के बचने नोटिस दिया था। इस निर्माण के संबंध में पहले लिया नमूना फेल हो गया था। यह सड़क कंवरपुरा से डंगरज्या डेढ़ किमी लंबी है। इसमें पूरी सड़क डामर की बननी है लेकिन 220 मीटर का हिस्सा सीसी है। इसमें ही गडबडझाला हुआ है। इसी को उधेड़वाया। इसे दोबारा बनवाएंगे।



ऊर्जा मंत्री हीरालाल नागर की नाराजगी के बाद सार्वजनिक निर्माण विभाग को डंगरज्या गांव में घटिया गुणवत्ता की सड़क उधेड़नी पड़ी।

ठेकेदार पर कार्रवाई भी की जाएगी। अधिशासी अभियंता अंकित बिंदल ने कहा कि यह पूरी सड़क 90 लाख रूपय में बनी थी लेकिन जिस हिस्से में घटिया निर्माण हुआ वह 220 मीटर का है जो करीब 10 लाख रूपय का था। ऐसे में इतने ठुकड़े का फिर निर्माण कराया जाएगा। इसके नमूने दोबारा टेस्टिंग को भेजेंगे। घटिया निर्माण करने पर ठेकेदार

पर कार्रवाई के लिए भी उच्चाधिकारियों को लिखा है। मंत्री नागर ने कहा कि मुख्यमंत्री भजनलाल शर्मा सरकार की भ्रष्टाचार पर ज़ीरो टोलरेंस की नीति है। विकास कार्यों में भ्रष्टाचार कड़ाई बर्दाश्त नहीं किया जा सकता है। उन्होंने कहा कि निर्माण कार्यों की पूरी मॉनिटरिंग होगी। इस सड़क को रिटेंडर कर फिर से बनाया जाएगा।

पुलिस उपाधीक्षक ने साइबर सुरक्षा की जानकारी दी

रामगंजमण्डी, (निसं)। पीएम श्री राजकीय उच्च माध्यमिक विद्यालय (छात्र) में मंगलवार को पुलिस उपाधीक्षक घनश्याम मीणा द्वारा साइबर सुरक्षा जागरूकता के लिए बालकों को साइबर क्राइम के प्रकार व बचाव के तरीके के बारे में विस्तृत जानकारी दी गई।

जागरूकता अभियान के तहत साइबर अपराध से सुरक्षा को लेकर पुलिस प्रशासन ने महत्वपूर्ण पहल की है। विद्यालय में आयोजित जागरूकता कार्यक्रम में पुलिस उपाधीक्षक मीणा ने छात्रों को साइबर सुरक्षा के बारे में विस्तृत जानकारी दी। उन्होंने छात्रों को बताया कि डिजिटल युग में साइबर अपराधियों से सतर्क रहना बेहद जरूरी है।

विशेष रूप से अनजान नंबरों से आने वाली वीडियो कॉलस को रिसीव न करने और वन टाइम पासवर्ड किसी से साझा न करने की सलाह दी गई।

मीणा ने बताया कि आज की दुनिया पूरी तरह से इंटरनेट पर निर्भर है, ऐसे में टेक्नोलॉजी के साथ कदम से कदम मिलाकर चलना और सतर्क रहना अति आवश्यक है।

वन्यजीव संरक्षण का महत्व सीखा

कोटा, (निसं)। वन्यजीव सप्ताह के उपलक्ष में अकलंक कॉलेज ऑफ़ एजुकेशन, कोटा की एन.एस.एस. इकाई द्वारा बी.एस.सी.-बी.एड. के विद्यार्थियों के लिए रामगढ़ विषधारी टाइगर रिजर्व, बूंदी का शैक्षणिक भ्रमण आयोजित किया गया। इस भ्रमण का उद्देश्य विद्यार्थियों को वन्यजीव संरक्षण, पारिस्थितिक संतुलन एवं पर्यावरण संरक्षण के महत्व से अवगत करवाना था। यह भ्रमण कॉलेज प्रबंधक, प्राचार्या डॉ. पंकि श्रीवास्तव एवं उप-प्राचार्या नम्रता जैन के मार्गदर्शन में, एन.एस.एस. प्रभारी डॉ.रंजना गुप्ता तथा संकाय सदस्य डॉ. सोनल और अंतिमा गौतम के विशेष सहयोग से सफलतापूर्वक संपन्न हुआ। भ्रमण के दौरान विद्यार्थियों ने रामगढ़ विषधारी के प्राकृतिक सौंदर्य, समृद्ध जैव विविधता एवं विभिन्न एकोसिस्टन के अध्यक्ष पीयूष बज्र एवं सचिव अनिषेध जैन ने बताया कि फील्ड बायोलॉजिस्ट (आर.बी.टी.आर., बूंदी) नवन उपाध्याय ने विद्यार्थियों को टाइगर रिजर्व के पारिस्थितिक महत्व, पक्षियों एवं तितलियों की विविधता के साथ-साथ उनकी पहचान संबंधी जानकारी दी।